



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.562/2021
M.A. No.695/2021
M.A. No.696/2021**

This the 11th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Brij Bhushan Gupta (aged about 51 Years)
LDC, S/o Sh. Dhani Ram Gupta
PD-74B, Pitam Pura, Delhi-110034
2. Smt Kamla Kand Pal (aged about 53 Years)
LDC, W/o Sh. Jagdish Chand
E-11, Gali No. 8, Subhash Vihar,
Bhajan Pura, Delhi- 110053
3. Neelam Rajput (aged about 51 years)
LDC W/o Sh. Rajeev Rajput
HPT-45, Sarojini Nagar, New Delhi- 110023
4. Arijeet Kar (aged about 55 years)
LDC, S/o (Late) Sh. Ajit Kumar Kar
DD-111D, Pitam Pura, Delhi- 110034
5. Sujata Chadha (aged about 52 years)
LDC W/o (Late Sh. Pankaj Chadha
1146, Sector-8, R.K. Puram, Delhi

Applicants

(Through Advocate Sh. Prem Chand)

Versus

1. The CEO, Prasar Bharti,
Doordarshan Bhawan,
Part-III, Mandi House,
New Delhi - 110001
2. The Director General
Doordarshan, Doordarshan Bhawan,
Mandi House, New Delhi- 110001



3. The Director General
All India Radio
Akashwani Bhawan
Parliament Street, New Delhi- 110001

... Respondents

(Through Advocate Ms. Vertika Sharma)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

In the present OA, the applicants have challenged the order dated 22.07.2020 (Annexure A-1) vide which, they are stated to have been denied seniority from the initial date of their joining in Delhi Zone. They have made various other prayers as well in the present OA.

2. After arguing for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to file a better one in accordance with law. Permission is granted.

3. The OA stands dismissed as withdrawn with liberty as aforesaid.



4. Pending MAs also stand dismissed as withdrawn with liberty in accordance with law.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

cc/sarita/pinky

